(c) At present, seven air taxi operators as per details given below, have been permitted to operate their services:

- 1. M/s Indian International Air ways Pvt. Ltd.
- 2. M/s Delhi Gulf Airways Ser vices Pvt. Ltd.
- 3. M/s U.B. Air Private Ltd.
- 4. M/s Trans Bharat Aviation Pvt. Ltd.
- 5.M/s Continental Air Pvt. Ltd.
- 6. M/s. Jagson Airlines.

7. M/s East West, Travel & Trade Ltd.

(d) Yes, Sir.

## **Excessive Import of certain drugs**

4180. SHRI ABDUL SAMAD SID-DIQUI: Will the Minister of COMMERCE be pleased to state:

(a) whether the allegations of excessive imports than actual requirement for actual production of Ethambutol, Rifampicin, Cephalexin and' several other drugs have been received against a leading producer;

(b) whether it is a fact that his Ministry has failed to give the details of total imports of raw materials for export production of the above drugs, total exports, FOB value of exports CIF import contents, CCS paid from the year 1987-88 onwards and as a result the company has cheated the exchequer by crores of rupee with tie-up of certain beaurocrats of his Ministry;

(c) what are the full facts of this case and what is the stage at which the matter stands; and

(d) whether it is a fact that no action can be taken for excessive import made by this company in the past against advance licences and open general licences having announced' the new Exim policy?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes, Sir. We have received a report from Ministry of Law, Justice & Company Affairs and the matters is being looked into by Ministry of Finance.

(b) No, Sir. Advance Licences were granted on the basis of standard input-output norms published in Appendix 13C.

(c) and (d) The matter is being looked into by Ministry of Finance.

Trade interest of Tibetan Refugees

4181. SHRI CHHOTUBHAI PAT EL: Will the Minister of COMM ERCE be pleased to state:

(a) whether it is a fact that the trade interest of the Tibetan refugees is likely to be adversely affected because of the memorandum signed between Government of India and China; and

(b) if so, what steps are being taken by Government for safeguarding the trade interests of the Tibetan refugees?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Does not arise.

## Recommendations of Seven Member Committee for Boosting Exports

4182. SHRI SURESH PACHOURI: Will the Minister of COMMERCE be pleased to state:

(a) whether a Seven Member Committee set up by Government have submitted a timebound plan for boosting exports;